

**Proposal to Set up Youth Tourist Lodge at Digha**

4065. SHRI SAMAR GUHA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether recently week-end rush of visitors to Digha has increased;

(b) whether students and youth experience difficulties for want of easy and cheaper accommodation there;

(c) if so, whether Government propose to set up a student and youth tourist lodge at Digha; and

(d) if so, the salient features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. SAROJINI MAHISHI): (a) and (b). Digha is a sea resort popular with excursionists and home tourists. No record of such visitors is maintained. The total number of beds available at Digha stands at 1080 (280 beds in the State Tourist Bungalows and the remaining 800 are in private hotels and lodges).

(c) and (d) The Department of Tourism has at present, no such proposal under consideration. The Youth Services Department of the State Government has a proposal for the setting up of a youth hostel with 50 beds at Digha. A plot of land for the same has since been acquired by them.

**Export of Sugar**

4066. SHRI MURASOLI MARAN: Will the Minister of COMMERCE be pleased to state:

(a) the estimated income from sugar exports in the current financial year;

(b) whether credit has been given to the income from this source in the current budget; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) The Foreign Exchange earnings from the export of sugar during the current year are estimated to be about Rs. 260 crores at present.

(b) and (c). The elements of profit from the exports of sugar were not included in the B.E. for 1974-75 as no firm decision had been taken when these estimates were framed regarding the volume of exports outside the preferential quotas and further the prices likely to be realised were not known.

**Seizure of Forged Currency in Delhi**

4067. SHRI BIRENDER SINGH RAO: Will the Minister of FINANCE be pleased to state:

(a) whether Government have seen the press reports wherein it has been stated that forged currency notes have been seized in the Capital;

(b) if so, whether any arrest has been made; and

(c) the nature of action taken by Government against the persons concerned?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) to (c). Government have seen the Press Report. However, on an enquiry from the Reserve Bank of India it appears the report is incorrect.

**Handloom Oriented Integrated Textile Policy**

4068. SHRI VEKARIA: Will the Minister of COMMERCE be pleased to state:

(a) whether Government propose to throw its weight in favour of handloom oriented integrated textile policy in view of the serious pitfalls in Government's textile policy; and